

Publication Notice

J-
v.0d.24/11

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 1064 of 2014

PINKY AND ORS.
V/s

.... Appellants

RAMAN KUMAR @ KOUSHAL & others

..... Respondents

- 1) **RAMAN KUMAR @ KOUSHAL S/O NIKKA RAM, R/O HOUSE NO. 448/3, HARGOBIND NAGAR, P.S. MAQSUDAN, JALANDHAR. (DRIVER OF AUTO RICKSHAW BEARING NO. PB-08-BJ-7125).**
- 2) **NIKKA RAM, S/O TIKKA RAM, R/O HOUSE NO. 448/3, HARGOBIND NAGAR, BACKSIDE SANT ENCLAVE, P.S. MAQSUDAN, JALANDHAR.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 18.07.2023 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 09.02.2023 (A)

SUPERINTENDENT CIVIL REVISION BRANCH

Scanning Clerk

